

BY FAX/SPECIAL MESSENGER/SPEED POST**THE GAUHATI HIGH COURT AT GUWAHATI**(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)No.HC.VII-100(Pt-II)/2010/ 223 /A

From: Shri V.K. Chandak
Joint Registrar (Judl.-I)
Gauhati High Court
Guwahati.

To: **The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044
Fax No.0755-2696904.**

Dated, Guwahati, the 11th January, 2012.

Sub:- Nomination of Judicial Officers for NJA Programme Nos. P-483, P-494, P-495 & P-496.

Ref:- Your letter No. NJA/Reg/Ac. Prog./ 3685 dated 9th September, 2011.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the NJA Programmes for the month of February, 2012, in the following manner:-

| Sl. No. | Prog. No. | Prog. Date | Prog. Name | Target Group | No. of nominations required to be made | Proposed participants |
|---------|----------------|------------------|---|---|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | P-483 | Feb. 3-5, 2012 | National Conference of State Judicial Academies on Development of Model National Judicial Education Curriculum : Economic and Commercial Adjudication | Directors, Academic and Executive Heads of State Judicial Academies; faculty members of State Judicial Academies; other Judges closely associated with State Judicial Academies | 1 No. | Shri V.K. Chandak, Joint Registrar (Judl.-I), Gauhati High Court, Guwahati. |
| 2. | P-484 to P-493 | Feb. 3-5, 2012 | National Court Excellence Enhancement Programme (CEEP 31-40) | Separate letter and note sheet will follow | - | Nomination will be made on receipt of letter from NJA, Bhopal |
| 3. | P-494 | Feb. 10-20, 2012 | National Orientation Programme for Civil Judges (Junior Division) | Civil Judges (Jr. Division) within two years of completion of SJA Training (where Judges of this category are not | 3 Nos. | 1: Smti. Barnani Goswami, Judicial Magistrate, 2 nd Class, Morigaon |

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|----|-------|------------------|---|---|--------|--|
| | | | | available the junior most Civil Judges may be nominated) | | 2. Shri Abdus Sattar, Munsiff No. 2, Hailakandi. 3. Shri H. Laldusanga, Civil Judge, Kolasib District Court, Kolasib, Mizoram. |
| 4. | P-495 | Feb. 11-13, 2012 | National Conference of Senior District Judges on Court Management for Enhancing Quality, Responsiveness and Timeliness of Justice | Senior District Judges / equivalents with atleast ten years service remaining in the judiciary | 2 | 1. Smti. Rumi Kumari Phukan, District & Sessions Judge, Kamrup, Guwahati |
| 5. | P-496 | Feb. 17-20, 2012 | National Orientation Programme for Newly Appointed Additional District Judges | Judges appointed to the DJ / ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary | 2 Nos. | 1. Smti. Nirupama Rajkumari, Addl. District & Sessions Judge, Kamrup, Guwahati 2. Smti. Malasri Nandi, Addl. District & Sessions Judge, Sonitpur, Tezpur. |

Yours faithfully,

JOINT REGISTRAR (JUDL.-I)

[Handwritten Signature]

Memo No.HC.VII-100(Pt-II)/2010/_____/A dated 11th of January, 2012.